

**INSOLVENCY AND BANKRUPTCY BOARD OF INDIA  
PRESS RELEASE**

**No. IBBI/PR/2019/29  
14<sup>th</sup> November, 2019**

**Mr. Sudhaker Shukla takes charge as Whole Time Member, IBBI.**

Mr. Sudhaker Shukla took charge as Whole Time Member, Insolvency and Bankruptcy Board of India in New Delhi today.

Mr. Shukla will look after Registration & Monitoring Wing comprising Insolvency Professionals, Information Utilities, Insolvency Professional Agencies, Registered Valuers, Registered Valuers Organisations, Surveillance, Investigation and Grievance Redressal. In addition, he will be in-charge of the Legal Affairs Division and Establishment Division in the IBBI.

Mr. Shukla served as a member of the Indian Economic Service for over 34 years in various capacities across Ministries and Departments of the Government of India. His last assignment was as Chief Economic Adviser in the Ministry of Rural Development. Earlier, he served as Adviser in African Development Bank representing India, Denmark, Sweden, Norway and Finland.

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